

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/3667/A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Hojai.

Dated Guwahati the th 30 May, 2025.

Sub: **Station leave.**

Ref:- Your letter Nos. DJHj/25/1788 dtd. 27.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 31.05.2025 till the morning of 02.06.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-15/2013(pt.)/3668/A, dated , 30-05-25

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

30.05.25

JT. REGISTRAR (VIGILANCE)